F. No. C-50/75/2019-Ad.II
Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes & Customs

New Delhi the 7th October, 2019

To,
All Chief Commissioners/Director Generals in CBIC.

Subject: General Election to Maharashtra Legislative Assembly, 2019 and some bye-elections-Relieving of Expenditure Observers-Reg.

Sir,

I am directed to enclose herewith a copy of Election Commission of India’s letters No. 464/CEI/DO/EEM/Exp.Obs./EEPS/2019/Vol.II/589 & 464/CEI/DO/EEM/Exp.Obs./EEPS/2019/Vol.II/593 dated 04.10.2019 on the subject cited above and to inform that the Election Commission of India has relieved 2 IRS (C&CE) Officers namely: Shri T. Manjunath, IRS(C&CE): 2011 (R-22243), and Shri Puneet Gunawat, IRS(C&CE):2014 (R-24734), Expenditure Observers from election duty and have now kept them in reserve.

2. The Chief Commissioners/Director Generals are requested that the officers under their control, relieved as Expenditure Observers, may be intimated accordingly.

Yours faithfully,

(S.A. Ansari)
Under Secretary to the Government of India
011-23095529

Encl. As above (2 pages)
Copy to:
The Website Manager, CBIC with the request to upload this letter along-with enclosures at the official website of CBIC.

(S.A. Ansari)
Under Secretary to the Government of India
ELECTION COMMISSION OF INDIA
Nirvachan Sadan, Ashoka Road, New Delhi-110001
No. 464/ECI/DO/EEM/Exp. Obs./EEPS/2019/Vol. II
Dated: 4th October, 2019

To
Shri. S. A. Ansari, Under Secretary (Ad. II), M/o Finance & Nodal Officer,
Dept. of Revenue, Central Board of Indirect Taxes & Customs,
Room No. 47B, North Block,
New Delhi.
(saansari1967@gmail.com)

Sub:- General Election to Maharashtra Legislative Assembly, 2019 and some bye-elections -
Relieving of Expenditure Observers – Reg.

Sir,

I am directed to refer to the Commission’s letter of even number dated 04.10.2019 and
to forward herewith copy of e-mail dated 04.10.2019 received from the Pr. Chief
Commissioner, Meerut Zone. The Commission has considered the request made by the Pr.
Chief Commissioner, Meerut Zone and relieved Sh. Tagadi Manjunath IRS(C&CE):2011 (R-
22243) from election duty. The Expenditure Observers is now kept in reserve.

2. The Commission’s letter for keeping Sh. Tagadi Manjunath IRS(C&CE):2011 (R-
22243) in reserve is being forwarded herewith with the request to intimate the Expenditure
Observer accordingly.

Yours faithfully,

(RAJAN JAIN)
UNDER SECRETARY

Copy forwarded to:-

1. The Chief Electoral Officer, Bihar, Patna for information and necessary action. (By
   Speed Post/e-mail)

2. Sh. Tagadi Manjunath IRS(C&CE):2011 (R-22243) for information.
   (manjusugun@gmail.com) (By e-mail)

(RAJAN JAIN)
UNDER SECRETARY
ELECTION COMMISSION OF INDIA
Nirvachan Sadan, Ashoka Road, New Delhi-110001
No. 464/ECI/DO/EEM/Exp. Obs./EEPS/2019/Vol. II
Dated: 4th October, 2019

To
Shri S. A. Ansari, Under Secretary (Ad. II), M/o Finance & Nodal Officer,
Dept. of Revenue, Central Board of Indirect Taxes & Customs,
Room No. 47B, North Block,
New Delhi.
(saansari1967@gmail.com)

Sub:- General Election to Maharashtra Legislative Assembly, 2019 and some bye-elections -
Relieving of Expenditure Observers – Reg.

Sir,

I am directed to refer to your letter no. C-50/75/2019-Ad. II, dated 30.09.2019 and to
state that the Commission has relieved Sh. Puneet Gunawat, IRS(C&CE):2014 (R-24734) from
election duty. The Expenditure Observers is now kept in reserve.

2. The Commission’s letter for keeping Sh. Puneet Gunawat, IRS(C&CE):2014 (R-24734)
in reserve is being forwarded herewith with the request to intimate the Expenditure Observer
accordingly.

Yours faithfully,

(RAJAN JAIN)
UNDER SECRETARY

Copy forwarded to:-

1. The Chief Electoral Officer, Maharashtra, Mumbai for information and necessary
action. (By Speed Post/e-mail)

   (puneetgunawatirs@gmail.com) (By e-mail)

(RAJAN JAIN)
UNDER SECRETARY